

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 100/326/2017

New Delhi this the 30th day of January, 2017

Hon'ble Mr. V. Ajay Kumar, Member (J)

Akshay,
Aged about 19 years,
S/o. Late Sh. Ram Mehr, No. 2752/PCR,
R/o Village & P.O. Sanpeda,
Tehsil Ganaur, District Sonepat,
Haryana.Applicant

(By Advocate : Mr. Anil Mittal with Ms. Komal Aggarwal)

Versus

1. Commissioner of Police,
Police Head Quarters,
I.P. Estate, New Delhi-110 002.
2. Deputy Commissioner of Police,
Police Control Room,
Model Town,
Delhi.Respondents

O R D E R (O R A L)

By : V. Ajay Kumar, Member (J)

When this matter was taken up for hearing, the learned counsel seeks leave of this Tribunal to withdraw the O.A with liberty to avail his other remedies, in accordance with law. Accordingly, the O.A is dismissed as withdrawn with the aforesaid liberty. No costs.

/Mbt/

(V. Ajay Kumar)
Member (J)